

Subject DNC opt - in

This is in reference to your document on review of Telecom Unsolicited commercial communications regulations issued on 11th May 2010.

I would like to share my views on the same as I have been into telemarketing job from past 4 years and promoting hotels. I have been through the document for recommendations of opt – in list. I strongly feel that this will affect the telemarketing jobs in India and will have a bad influence on the telemarketing business.

My company has been following all the rules and regulations. I suggest , you should make DNC process more strengthen so that all the telemarketing companies will follow the same.

Regards,  
Jagriti Sharma